

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.10.2019 (FRIDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) & Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 20 of 2019 in Comp. App (AT) 46 of 2019	Neurosynaptic Communications Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Singh Dhami	
2.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
3.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana
4.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
5.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
6.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
7.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
8.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
9.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
10.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,

11.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
12.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
13.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma
14.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
15.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar- R1&R2
16.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
17.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal
18.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
19.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
20.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji
21.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS
22.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2
23.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

24.	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt Ltd & Ors.	M.Pretham	Saransh Jain
25.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. With	Rakesh Kumar	NPS Chawla
26.	Comp. App. (AT) No. 103 of 2019	AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors.	NPS Chawla	Rakesh Kumar
27.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N. Rao (R1-R3) George Pothan (R4-R9) Raghenth Basant (R5-R8)
28.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. With	Puneet Singh Bindra	Sidhartha Das
29.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloys Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Nishant Piyus

For Hearing

2.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh
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**By Order
-sd/-**

Registrar